

(13)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/284A/ (IB)/2017
NAME OF THE PETITIONER(S) : BASKARAN MANDATE HOLDER
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

T. T. Ravichandran

Petitioner

(Signature)
for T.T. Ravichandran
(Signature)

KRIPAKARAN.A

RESPONDENT

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Post the matter alongwith TCP/284/IB/2017. Put up on 13.10.2017 at 10.30 A.M.

(Signature)
K Anantha Padmanabha Swamy
Member (Judicial)

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